

# HIGH COURT OF SIKKIM

GANGTOK

No. 46/HCS/Comp

Dated: 27/09/2019

## NOTICE

Consequent upon the development of Digital Court Room software by the Hon'ble High Court of Sikkim, litigants and Ld. Advocates are henceforth to submit digitally signed scanned/softcopy of petitions/case records/any additional document in digital mediums like CD/DVD/pendrive at the Filing Counter of the High Court of Sikkim at the time of filing/registration of case.

This will initially be applicable to all I.A and Bail applications.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No.: 8848-59/COMP/HCS

Date: 27-9-19

### Copy to:-

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Officer on Special Duty, High Court of Sikkim, Gangtok.
7. The General Secretary, Bar Association of Sikkim, Gangtok.
8. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
9. The P.A. to Office of the Registrar General, High Court of Sikkim, Gangtok.
10. The P.A. to Office of the Registrar, High Court of Sikkim, Gangtok.
11. All Section In-Charge, High Court of Sikkim, Gangtok.
12. The Computer Cell, High Court of Sikkim, Gangtok.
13. Notice Board.
14. Guard File &
15. File.

  
REGISTRAR